

W.P.No.7588 of 2021

THE HON'BLE CHIEF JUSTICE
and
SENTHILKUMAR RAMAMOORTHY, J.

(Order of the Court was made by The Hon'ble Chief Justice)

A matter of serious concern has been reported by the petitioner that a prominent political party apparently has access to personal records of citizens to undertake a political campaign.

2. It will not do for the Election Commission to pass the buck in this case and say that the cyber crimes division is conducting an investigation. When the Election Commission is up and about in all other matters and asserts its primacy and authority, it has to look into this allegation immediately and with the degree of seriousness that it deserves.

3. A report should be filed in Court when the matter appears next on 26.03.2021.

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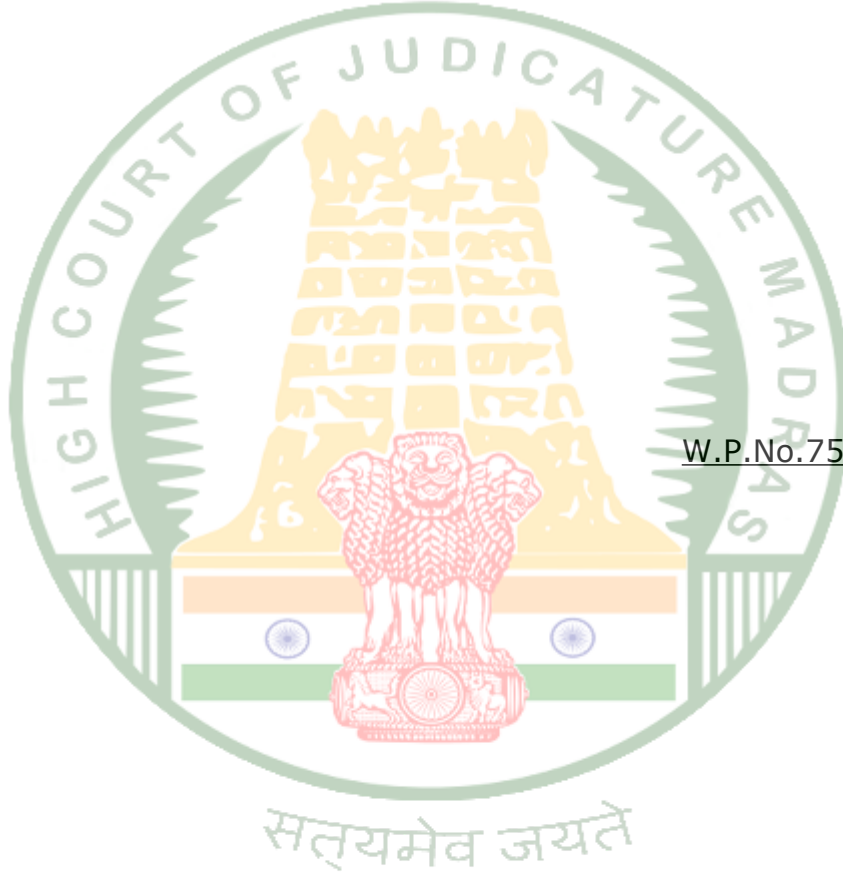
(S.B., CJ.) (S.K.R.,J.)
24.03.2021

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